

- (b) if so, when;
- (c) their names;
- (d) the purpose of their visit; and
- (e) the quantum of foreign exchange allotted to them?

**The Minister of Finance (Shri Morarji Desai):** (a) Under the regulations, prior permission of the Reserve Bank is not required by travellers proceeding to Colombo from Madras or Tiruchirappally. It is, therefore, not feasible to give the information sought.

(b) to (d). Does not arise.

(e) Presumably, information is required in respect of foreign exchange released for persons visiting Colombo in connection with the certain non-aligned Afro-Asian countries conference. No foreign exchange has been released from our resources except an amount of Rs. 1,000 to a representative of PTI. This does not take into account foreign exchange released for certain correspondents of foreign journals and personnel of foreign embassies visiting Colombo, because it is met out of inward remittances and there is no burden on our resources.

#### **Age Limit for Emergency Commission**

**872. Shri Yashpal Singh:** Will the Minister of Defence be pleased to state:

(a) whether Government are aware of the growing public demand to raise the maximum age of the candidates for Emergency Commission in the Army from 35 years to 40 years;

(b) whether in view of the present Emergency and the need for the Army and also in view of the public demand, Government propose to raise the age to 40 years; and

(c) if not, the reasons therefor?

**The Minister of Defence (Shri Y. B. Chavan):** (a) No, Sir.

(b) No such proposal is under consideration at present.

(c) The age limit fixed at 35 years already provides considerable relaxation over normal age limits for Army officers. The nature of duties which an Army officer has to perform is such that a larger relaxation in age may not be in the public interest.

12:27 hrs.

#### **RE: NEXT SESSION OF LOK SABHA**

**Shri Ranga (Tirupati):** Now that the Minister of Parliamentary Affairs has taken the floor, may I request you to ascertain what Government's decision is in regard to our suggestions that the House should not be prorogued but should be adjourned to meet again sometime in January and also that leaders of the Opposition as well as others on the Front Bench should be invited for informal consultations as frequently as possible during the recess?

**Shri Hari Vishnu Kamath (Hoshangabad):** May I repeat the suggestion I made on an earlier occasion that during the recess Government be pleased to send to the Parliament Secretariat a weekly bulletin covering the news of the war and its aftermath, which weekly bulletin—it should be a bulletin issued weekly at least, if not more frequently—the Secretariat will circulate to all Members of the House?

**Mr. Speaker:** First of all, I will just remind the hon. leader of the Swatantra Group that I did not say that whenever the Minister of Parliamentary Affairs gets up and says something, it gives an opportunity to all Members to bring in their own requisitions, desires—everything. I said that when on weekly days he puts forward the business for the next week, there is an opportunity and everything connected with the business might be discussed at that moment. That is the proper time to do